

Road Bridges Broken on National Highway No. 6 in District Sambalpur, Orissa

2585. SHRI P. GANGADEB : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total number of road bridges which have suddenly broken between Barkota and Sambalpur on National Highway No. 6 in the district of Sambalpur in Orissa ;

(b) the reasons why the said bridges have simultaneously broken within a month's period (between 15th February and 13th March this year) ; and

(c) when the repair work is going to be started and whether it would be completed before the monsoon sets in ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) to (c). The requisite information is being collected and will be placed on the table of the Sabha.

Inclusion of Chemman Community of Kerala in Scheduled Caste List

2586. SHRIMATI BIBHA GHOSH : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether Chemman community was included in the Scheduled Caste list in Kerala upto the year 1962 ;

(b) whether Government deleted this community from the approved list of Scheduled Castes from 1962 onwards, if so, the reasons thereof, and

(c) whether Government propose to include this community in the Scheduled Caste list, if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b). According to the Scheduled Castes and Scheduled Tribes Lists (Modification) Order 1956 the 'Semman' community is a Scheduled Caste in those parts of Kerala which previously

constituted Malabar district. The list of Scheduled Castes in respect of Kerala has not since been revised.

(c) In the Bill which was introduced in the previous Lok Sabha for amending the lists of Scheduled Castes and Scheduled Tribes 'Chemman' along with 'Semman' was shown as Scheduled throughout the State of Kerala as synonym of 'Chakkiliyan'. The re-introduction of the Bill, which had lapsed on the dissolution of the previous Lok Sabha is under consideration.

Loans Advanced to Mysore State by Nationalised Banks

2587. SHRI G. Y. KRISHNAN : Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans advanced to Mysore State by the nationalised banks during the last two years ; and

(b) the criteria fixed by Government for advancing loans to the State by the nationalised banks ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) Presumably, the honourable member has in mind loans advanced by the 14 nationalised banks in the State of Mysore. Total amount of such loans as at the middle of September, 1970 was of the order of Rs. 107 crores.

(b) The nationalised banks do not advance loans to State Governments. The main criteria for grant of loans to eligible borrowers by the nationalised banks is the viability and productivity of the project for which loans are asked for.

Proposal to start Regular Flights on Delhi-Jodhpur Route

2588. RAJMATA KRISHNA KUMARI JODHPUR : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have under consideration a proposal to start regular flights of Indian Airlines on Delhi-Jodhpur route ;